## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : CP/20/2017 PETITION NUMBER NAME OF THE PETITIONER(S) : THEJESWAR : SPECTRUM HI STYLE SHOPPERS PVT LTD + 4 NAME OF THE RESPONDENT(S) : 241/242 UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM i. Deepa Moviappan coursel for pelitioner Deepall\_ for Adv. is. Dramaraj 2. ROHAN RATINS EKAPERT Court for RI-R3 MADIR MADIR

PREETHIS- APPASU

## ORDER

Counsel for petitioner present and prayed time for filing rejoinder. Counsel for R1 to R3, R5 present. No representation on behalf of R4. Time extended finally at request. Put up on 24.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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